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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No. 497/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Zester Vanijya Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

DEEPAK AGARNAL TAPU
PRASON MOKERJEE J

APPLICANT

la palcagracia)

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

Sd